of M.I.G. manufacturing factories in the States of Orissa and Maharashtra;

- (b) if so, whether any comments have been received from these State Governments in this connection; and
- (c) what are the names of places in these States where the factories will be set up?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) to (c) The matter is still under discussion with the State Governments.

INDIAN P.O.W WITH CHINESE

- 419. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:
- (a) the total number of Indian prisoners captured by the Chinese; and
- (b) how many prisoners have been released so far by the Chinese Government?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Total number of Indian personnel (Army and non-Army) reported by the Chinese to have been captured by them is 3.287.

(b) 729 personnel (including 2 persons who died later) and 12 dead bodies have been handed back by the Chinese.

TEMPORARY TRANSFER OF FUNDS FROM HOUSING ACCOUNTS OF COALFIELDS

- 420. Shri P. K. KUMARAN: Will the Minister of Labour and Employment be pleased to refer to the answer given to Starred Question No. 382 in the Rajya Sabha on the 16th August, 1962 and state:
- (a) whether the consideration of the question of temporary transfer of funds from the housing accounts of one coalfield to another, with a view

to making additional funds available, where required, has since been concluded; and

to Questions

(b) if so, the nature of decision arrived at?

THE DEPUTY MINISTER m THE; MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KI-SHORILAL MALVIYA): (a) and (b) Yes. Each coalfield has its budget for housing derived from the common Housing Fund. When any coalfield requires additional funds, extra allotment can be made, subject to adjustments from future allocations.

PERFORMANCE OF NATIONAL PROGRAMMES OF HINDUSTANI AND KARNATAKI MUSIC

421. Shri LOKANATH MISRA: Will the Minister OF INFORMATION AND BROADCASTING be pleased to state the names of 'A', 'B high' and 'B> class artistes who have performed Programmes of National Hindustani and Karnataki January music from 1956 upto date?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION **BROADCASTING** (SHRI SHAM NATH): A complete list of artistes of all grades, who have given performances in the National* Programmes of Music so far, is placed on the Table of the Sabha. [See Appendix XLI, Annexure No. 47.] This list does not include the names of accompanists. It is not considered in the public interest to indicate the grading of individual artistes.

CIVIL ADMINISTRATION IN NEFA

422. SHRI M. S. OBEROI: Will the PRIME MINISTER be pleased to state in how many places civil administration has been re-established in NEFA after they were vacated by the Chinese?

THE PRIME MINISTER AND MINISTER EXTERNAL AFFAIRS JAWAHAELAL NEHRU): Civil administration has been re-established in almost all areas of Subansiri and Siang Frontier Divisions; as far north as Walong in the Lohit Frontier Division and south of Sela in the Kameng Frontier Division.

•J-PRODUCTION IN ORDNANCE FACTORIES

- 440. SHRI SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:
- (a) what steps Government have taken to boost the defence production in the Ordnance Factories in order to meet the demands of ammunition and other necessary items; and
- (b) what economy measures have been undertaken by Government to reduce the expenditure on the manufacture of nonessential items in the said Factories?

MINISTER THE OF **DEFENCE** PRODUCTION IN THE MINISTRY OP DEFENCE (SHRI K. RACHURAMAIAH): (a) All Ordnance Factories are now working multiple shifts and manpower necessary has been recruited and placed in position. Further induction of man power is now proceeding. Certain balancing plant is being added to the factories to increase their Output further. A number of new factories are also being planned for specialised items in view of the increased requirements. Certain civil firms are also being given orders for components so as to augment the Ordnance Factories production.

(b) The production of all nonessential items has been discontinued.

Transferred 23rd from th_e January, 1963.

FCOMPLAINTMADE TO INSPECTORGENERAL, ANTI-CORRUPTION REGARDINGWORK GIVEN ON CONTRACT IN THEMILITARY AREA OF MORAR

to Questions

- 458. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether any complaint was made to the Inspector-General of Police, Anti-Corruption, New Delhi, regarding the work given on contract in the Military area of Morar in Gwalior by the Central Public Works Department and the M.E.S.
- (b) whether D.S.P. or S.P. (Central) for Jabalpur inquired into the matter;
- (c) if so, what was the result of the enquiry; and
- (d) whether anybody found was guilty and if so, what was the punish ment awarded?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) A complaint was received by the Special Police Establishment, New Delhi, regarding use by a contractor of below specification timber in buildings in the Military area in Morar (Gwalior). The contract for these works was awarded by the Military Engineering Service.

- (b) The matter was investigated by the Deputy Superintendent of Police, Special Police Establishment, Jabalpur.
- (c) and (d) As a result of the enquiry, the Special Police Establishment have recommended action against some MES officers and the contractor. The report of the SPE has been received recently and is under examination,

[Transferred from the 24th January, 1963].